

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO.528
TO BE ANSWERED ON 06.02.2023**

MODIFICATION OF PUBLIC LIBRARY SYSTEM

528. SHRIMATI POONAMBEN MAADAM:

Will the **Minister of CULTURE** be pleased to state:

- a) whether the Government is taking steps to modify the public library system, if so, details thereof;
- b) whether the Government is using Information and Communication Technology (ICT) to upgrade public libraries;
- c) if so, the details thereof;
- d) whether the Government is assisting to start community libraries in towns and villages; and
- e) if so, the details thereof?

ANSWER

**MINISTER OF CULTURE, TOURISM and
DEVELOPMENT OF NORTH EASTERN REGION**

(SHRI G. KISHAN REDDY)

(a), (b) & (c) Library is a State subject as per the Seventh Schedule under Article 246 of Constitution of India and Public Libraries function under the administrative control of the respective State / U.T.

However, Raja Rammohun Roy Library Foundation, Kolkata, an autonomous organization under Ministry of Culture provides financial assistance to public libraries under its various Matching and Non-Matching Schemes inter-alia for modernization of library services keeping in mind the latest development in the field of Information and Communication Technology (ICT).

Besides, Ministry of Culture through its scheme called National Mission on Libraries (NML), provides financial assistance to 1 State Central Library and 1 District Library in each State/UT for up-gradation of infrastructure & modernization of libraries.

The details of these schemes are available on the website of RRRLF.

(d) & (e) As library is a State subject, establishment of new library comes under the purview of the respective State government and Union Territory administration.
